



**भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA**

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई-400001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai-400001 फोन/Phone: 022- 22660502

June 30, 2023

Indicative Calendar of Market borrowings by State Governments/ Union Territories for the Quarter July – September 2023

The Reserve Bank of India, in consultation with the State Governments/Union Territories (UTs), announces that the quantum of total market borrowings by the State Governments/UTs for the quarter July – September 2023, is expected to be **₹2,37,360 Crore**. The weekly schedule of auctions to be held during the quarter along with the name of States/UTs who have confirmed participation and tentative amounts indicated by them is as under:

Month	Proposed Date	Expected quantum of borrowing (in ₹ Cr)	States/UTs who have confirmed participation and the tentative amount of borrowing (in ₹ Cr)	
July, 2023	July 04, 2023	16200	Andhra Pradesh	3000
			Assam	1000
			Himachal Pradesh	1000
			Kerala	2000
			Meghalaya	200
			Punjab	1000
			Rajasthan	2000
			Tamil Nadu	4000
			Telangana	2000
	July 11, 2023	11500	Andhra Pradesh	2000
			Haryana	2500
			Jammu and Kashmir	800
			Karnataka	1000
			Maharashtra	3000
			Punjab	1200
			Tamil Nadu	1000
	July 18, 2023	16830	Assam	1000
			Bihar	2000
			Chhattisgarh	1000
			Goa	100
			Gujarat	1000
			Karnataka	1000
			Madhya Pradesh	2000
			Meghalaya	150
			Mizoram	80
			Punjab	500
			Tamil Nadu	2000
Telangana	1000			

			Uttar Pradesh	3000
			West Bengal	2000
	July 25, 2023	24250	Andhra Pradesh	1000
			Bihar	2000
			Goa	200
			Gujarat	1500
			Haryana	2000
			Karnataka	1000
			Kerala	1000
			Maharashtra	3000
			Punjab	800
			Rajasthan	2500
			Sikkim	250
			Tamil Nadu	4000
			Uttar Pradesh	2500
West Bengal	2500			
August, 2023	August 01, 2023	19930	Andhra Pradesh	2000
			Assam	1000
			Gujarat	1500
			Kerala	1500
			Maharashtra	3000
			Manipur	150
			Mizoram	80
			Punjab	1700
			Rajasthan	2000
			Tamil Nadu	1000
			Telangana	1000
			Uttarakhand	500
			Uttar Pradesh	2500
	West Bengal	2000		
	August 08, 2023	11000	Gujarat	1000
			Haryana	1000
			Himachal Pradesh	1000
			Jammu and Kashmir	500
			Karnataka	2000
			Kerala	1000
			Maharashtra	3000
	Punjab	500		
	Tamil Nadu	1000		
	August 14, 2023	13750	Andhra Pradesh	1000
			Bihar	2000
			Chhattisgarh	1000
			Goa	100
Karnataka			2000	
Kerala			1000	
Madhya Pradesh			2000	
Meghalaya			150	
Punjab	500			

			Tamil Nadu	1000
			Telangana	2000
			West Bengal	1000
	August 22, 2023	17350	Assam	1000
			Bihar	2000
			Goa	200
			Gujarat	1500
			Karnataka	2000
			Kerala	1000
			Nagaland	200
			Punjab	1200
			Rajasthan	1000
			Sikkim	250
			Tamil Nadu	2000
			Uttar Pradesh	3000
	West Bengal	2000		
	August 29, 2023	29100	Andhra Pradesh	1000
			Bihar	2000
Goa			100	
Gujarat			2000	
Haryana			3000	
Karnataka			2000	
Kerala			500	
Madhya Pradesh			2000	
Maharashtra			3000	
Punjab			2000	
Rajasthan			3000	
Tamil Nadu			3000	
Telangana			1000	
Uttar Pradesh	2500			
West Bengal	2000			
September, 2023	September 05, 2023	22300	Andhra Pradesh	2000
			Assam	1000
			Gujarat	1500
			Haryana	1500
			Himachal Pradesh	1500
			Karnataka	2000
			Kerala	1500
			Madhya Pradesh	2000
			Manipur	100
			Punjab	1200
			Rajasthan	1500
			Tamil Nadu	1000
			Telangana	1000
			Uttarakhand	500
Uttar Pradesh	2500			
West Bengal	1500			

	September 12, 2023	8100	Andhra Pradesh	1000
			Goa	200
			Haryana	1500
			Karnataka	2000
			Meghalaya	200
			Punjab	1000
			Tamil Nadu	1000
			Telangana	1200
	September 21, 2023	20350	Bihar	2000
			Goa	200
			Gujarat	1000
			Haryana	1500
			Karnataka	2000
			Madhya Pradesh	2000
			Maharashtra	3000
			Nagaland	150
			Punjab	500
			Rajasthan	1000
			Tamil Nadu	1000
			Telangana	1000
	September 26, 2023	26700	Uttar Pradesh	3000
			West Bengal	2000
			Andhra Pradesh	2000
			Assam	1000
			Bihar	2000
			Chhattisgarh	1000
			Goa	200
			Gujarat	1000
			Haryana	3000
			Karnataka	2000
Total	2,37,360		2,37,360	

The actual amount of borrowings and the details of the States/UTs participating would be intimated by way of press releases two/ three days prior to the actual auction day and would depend on the requirement of the State Governments/UTs, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Governments/UTs.